

27/7/88

Hon. D. S. Mishra - Am.
Hon. G. S. Sharma - Jm

Shri G. S. Begraw
for the applicant is
present. None is present
for the defendants. On the
previous date, the defendants
were directed to verify
(Annexure-B) and to inform
the Tribunal on what basis
the appointment of the
plaintiff was issued in
August, 1985. In the interest
of Justice, we give one
more opportunity to the
defendants to do the
needful and adjourn the
case to 3/10/88 for
hearing.

Am } Jm

✓
Am.

Jesur
6/19